CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>.

PRINCIPAL BENCH - COURT NO. III

Excise Appeal No. 50582 of 2015 with Excise Miscellaneous Application No. 50018 of 2023

M/s Binani Cement Ltd.,

Appellant

VERSUS

Commissioner, Central Excise Jodhpur. Respondent

APPEARANCE:

Sh. Arnab Roy, Advocate for the appellant Sh. Sanjay Kumar Singh, Authorised Representative for the respondent

CORAM:

HON'BLE SH. P. V. SUBBA RAO, MEMBER (TECHNICAL) HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

DATE OF HEARING: 06.03.2023

ORDER

As prayed for on behalf of the learned Counsel for the

appellant, list on **25.04.2023**.

(P. V. Subba Rao) Member (Technical)

(Binu Tamta) Member (Judicial)

Pant